

extent to which they have sought to meet the requirements?

**Shri K. D. Malaviya:** Yes, Sir. As I have said, every effort is being made to provide maximum facilities to public institutions. I will place on the Table of the House a statement showing all the specific concessions that are being contemplated in this direction.

**Shri T. S. A. Chettiar:** When will they place the statement on the Table of the House?

**Shri K. D. Malaviya:** Very early.

**Shrimati Tarkeshwari Sinha:** May I know whether this body has presented some scientific materials for the laboratories?

**Mr. Deputy-Speaker:** The hon. Member may speak a little more slowly, distinctly and courageously, please.

**Shrimati Tarkeshwari Sinha:** May I know whether this U.N. body has presented some scientific materials to our laboratories?

**Shri K. D. Malaviya:** I am not aware of the UNESCO presenting any such articles.

#### DEVELOPMENT OF COMMUNICATION IN KASHMIR

\*925. **Dr. M. M. Das:** Will the Minister of States be pleased to state the total amount of money sanctioned and spent for development of communication by the Government of India in Kashmir?

**The Minister of Home Affairs and States (Dr. Katju):** Rs. 325.63 lakhs.

**Dr. M. M. Das:** May I know the mileage of roads that has been added by this expenditure?

**Dr. Katju:** I can give you this. The main expenditure, really the only expenditure is on the Jammu-Pathankot road, part of which is in the Indian territory and part in Kashmir territory. The construction in the Kashmir territory has required 323 lakhs and this amount has been spent. A sum of Rs. 2 lakhs and odd has been spent on survey work.

**Dr. Ram Subhag Singh:** Mileage?

**Dr. Katju:** Mileage I could not tell you.

**Dr. M. M. Das:** Am I to understand that only the Jammu-Pathankot road has caused all this expenditure and no other road has been taken up?

**Dr. Katju:** There is no other road taken up. We have had to spend some money on maintaining the roads and probably building for military purposes. The expenditure has been increased on maintenance because of heavy pressure of traffic on these roads.

**Shri Gidwani:** Will the Government review the position regarding the construction of the tunnel road between Jammu and Srinagar costing nearly 3 crores of rupees till the final set up of the Jammu and Kashmir State is decided, particularly in view of the recent happenings and the attitude of Sheikh Abdulla and our erstwhile colleagues inside Parliament and outside?

**Dr. Katju:** It is a purely hypothetical question. I think the road will take a long time to build. Even the survey has not been completed.

#### MINING FALSE COINS

\*926. **Shri C. R. Iyyunni:** Will the Minister of States be pleased to state:

(a) how many prosecutions were launched against those who were minting false coins, manufacturing false notes, and then circulating or selling them as good money in Part 'B' States particularly in Travancore-Cochin State in the last two years; and

(b) the value and denominations of notes and coins seized?

**The Minister of Home Affairs and States (Dr. Katju):** (a) In Travancore-Cochin three prosecutions were launched against persons found in possession of counterfeit coins, four prosecutions for manufacturing and selling counterfeit currency notes and 10 prosecutions for possession of counterfeit currency notes. Five prosecutions were launched in Rajasthan against persons accused of minting counterfeit coins. Information from other Part B States is

being collected and will be placed on the Table of the House, when received.

(b) A statement showing the value of currency notes and counterfeit coins seized is placed on the Table of the House. [See Appendix IV, annexure No. 51]

**Shri C. R. Iyyunni:** May I know, Sir, whether any one of the prosecutions has ended in any conviction?

**Dr. Katju:** The information is that out of prosecutions, 22 are pending; one case has been decided and the accused sentenced to one year's imprisonment and a fine of Rs. 100/-; in one case, there was an acquittal two cases are included in the list of undetected cases.

**Shri C. R. Iyyunni:** What is the extent of time taken for coming to a decision with regard to these cases?

**Mr. Deputy-Speaker:** Time taken for what?

**Shri C. R. Iyyunni:** For coming to a decision by the Court.

**Dr. Katju:** For investigation and trial?

**Shri C. R. Iyyunni:** Not for investigation. After launching the prosecution, what is the time taken to come to a decision?

**Dr. Katju:** There are two things. There is the stage of investigation. That depends upon the nature of the offence, the number of accused and the nature of the case. So far as the trial is concerned, that is a matter for the Magistrate or the Judge. Some cases are committed to sessions, and they take a longer time. Some cases are disposed of by the Magistrate. But, speaking as one who has had some experience, these are complicated cases which require some time also for investigation and for trial in Courts.

**Kumari Annie Mascarene:** May I know, Sir, whether the Government is aware that some Government officers are also involved in this case, and this case has been delayed unnecessarily long?

**Dr. Katju:** Which case? There are 22 cases.

**Kumari Annie Mascarene:** The false currency case.

**Dr. Katju:** There are 22 false currency cases. Have you in mind any particular case out of these 22, or all of them?

**Kumari Annie Mascarene:** The false currency case detected in Trivandrum City itself.

**Dr. Katju:** Very well, I shall make enquiries.

**Shri K. Subrahmanyam:** From the Statement we find 3,388 hundred rupee notes were found. May I know whether they have all been collected from a single person or in the course of circulation?

**Dr. Katju:** I really require notice. I have only given you the total details that I received from the State Government. As to whether this is the product of detection in one case or it is from several cases, I do not know. It does appear as if it were a sort of cottage industry in Travancore-Cochin.

**Shri Achuthan:** May I know, Sir, whether, in the investigation of these cases, the assistance of the Central Police Department has been taken by the Travancore-Cochin Government?

**Dr. Katju:** I am not aware of it. I shall make enquiries.

**Shrimati Ammu Swaminadhan:** The Minister just now replied to a question that the making of currency notes is a "cottage industry" in Travancore-Cochin. Is that "cottage industry" still going on, and is Government vigilant about stopping this kind of "cottage industry"?

**Dr. Katju:** It is an exceedingly serious offence, and in my opinion, anyone who is convicted of it, ought to be severely punished. Why I used the word "cottage industry" is I was really most surprised that in such a small State as Travancore-Cochin which is so highly advanced and so highly literate, this thing should have been going

on such a gigantic scale. That is all that I meant.

#### RAILWAY EMPLOYEES RESIDING IN 'C' AREA

\*927. **Shri P. Subba Rao:** (a) Will the Minister of Finance be pleased to state whether the merger of half the dearness allowance with the pay adversely affected the employees drawing salary from Rs. 76 to Rs. 107 in the matter of house-rent allowance for persons residing in 'C' areas such as Waltair, Kharagpur and Tatanagar?

(b) Do Government propose to extend the protection given to employees in 'A' and 'B' areas to those in 'C' areas as well?

**The Deputy Minister of Finance (Shri M. C. Shah):** (a) and (b). "Persons residing in 'C' areas and drawing salary from Rs. 76 to Rs. 107 per month would have been adversely affected in the matter of house-rent allowance by the merger of half the dearness allowance with the pay, but protection has been given to them just as it has been given to employees in 'A' and 'B' areas similarly affected".

**Shri P. Subba Rao:** May I know what sort of protection has been given?

**Shri M. C. Shah:** Any immediate drop in the emoluments caused by the inclusion of the dearness pay should be protected by the grant of a personal compensatory allowance which will be absorbed in increases in emoluments consequent on drawing of increments, promotions etc.

#### ATOMIC WEAPONS

\*928. **Shri Buchhikotiah:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Army Commanders and Chiefs of Commonwealth countries met in August, 1953 to study the use of atomic weapons; and

(b) if so, whether the Commander-in-Chief of the Indian Army attended the above meeting?

**The Minister of Defence Organisation (Shri Tyagi):** (a) The Chief of the Imperial General Staff's Annual Exercise was held in the U.K. from 11th to 13th August 1953. Details of the discussions are not available.

(b) Yes.

**Shri Buchhikotiah:** What are the countries represented in the conference?

**The Prime Minister (Shri Jawaharlal Nehru):** Commonwealth conference!

**Shri K. K. Basu:** May we know whether our representative had not yet submitted any report as to his participation in the conference?

**Shri Tyagi:** Our representative is to return to India after four or five days.

#### NATIONAL INCOME

\*929. **Shri N. B. Chowdhury:** Will the Minister of Finance be pleased to state:

(a) whether the Government of India have taken any steps to publish annually a statement regarding the position of National Income in India along with the publication of the Progress Report of the Five Year Plan; and

(b) if not, what steps Government propose to take to assess the National Income position along with the progress of the Plan?

**The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat):** (a) and (b). The question of publishing an annual statement regarding the National Income of India along with the Progress Report of the Five Year Plan will be considered after the recommendations of the National Income Committee in their final report become available. This report is expected to be finalised shortly.

**Shri N. B. Chowdhury:** May I know whether the Committee has been given any instructions as to the necessity of determining this position of national income in urban areas and also in rural areas and other figures according to different income groups?